GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

GENOME EDITED PADDY DEVELOPED BY NRRI

2629. DR. C M RAMESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of genome edited paddy developed by National Rice Research Institute (NRRI);
- (b) whether NRRI has accessed the Intellectual Property Rights on these rice varieties, if so, the details thereof:
- (c) the time by which the seeds are going to be available for farmers for commercial cultivation; and
- (d) the response of the Government to the objection raised by 'The Coalition for a GM-free India' which claim that the above two varieties have potential to harm humans and cause damage to the environment?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

- (a) to (c): National Rice Research Institute (NRRI) has not developed any genome edited paddy.
- (d): Ministry of Environment, Forest and Climate Change (MoEF&CC), Govt. of India exempted the Site-Directed Nuclease-1(SDN1) and Site-Directed Nuclease-2 (SDN2) genome edited crop free of exogenous introduced DNA from GM regulation rules (Rules 7-11 of Rules 1989) vide OM F. No. C-12013/3/2020-CS-III dated 30 March, 2022. Further, the Department of Biotechnology (DBT), Ministry of Science and Technology, Govt. of India issued the Guidelines for the Safety Assessment of Genome Edited Plants, 2022 vide OM No. File No. PID-15011/1/2022-PPB-DBT dated 17.05.2022 and "Standard Operating Procedures for Regulatory Review of Genome Edited Plants under SDN-1 and SDN-2 Categories" vide OM No. File No. PID-15011/1/2022-PPB-DBT dated 04.10.2022.
